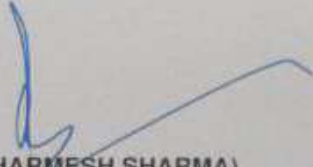


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS: DELHI
Circular / Duty Roster

This is with reference to this office order/bail duty roster for the month of October, 2020 bearing No.598/15675-15702/Bail Power/Gaz./PDJ West/2020 dated 28/09/2020, taking note of certain exigencies the following changes are made therein :-

That Shri Lal Singh, Ld. ASJ-05, West, Room No. 17, Ground Floor, Tis Hazari Courts, Delhi, shall perform duties on 17/10/2020 in bail matters in place of Shri Sunil Beniwal, Ld. Spl. Judge (NDPS Act), West, in addition to the work already assigned to him. Rest of the bail duty roster referred above, shall remain the same.



(DHARMESH SHARMA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

No. ⁶⁴⁰ / 16787-16816 / Misc./Gaz./PDJ West/2020

Dated : 16/10/2020

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi with the request to bring the same into the knowledge of their Court staff.
4. The Officer Incharge, Pool Car and Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Computer Branch, Tis Hazari Courts, Delhi.
6. The Branch Incharge, all Branches, West District, Tis Hazari Courts, Delhi.
7. For uploading on LAYERS.
8. For uploading on centralized website through LAYERS.
9. The PS to the undersigned.
10. The Reader to the undersigned.
11. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
12. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
13. The Jail Superintendent, Tihar Jail, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)